

S. No. 78(R)

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695

"JAI MAHASHAKTI"

BHAARTIYA MAHASHAKTI MORCHA

Registration No. Election Commission of India Letter No. 56 / 24 / 99 / J.S.III / 2890 of 12 July 99

Capt. R. A. Pathak (Retd.)

Party President

Headquarters :

Bhaartiya Mahashakti Morcha

J.N.V. Road, Fatehgarh

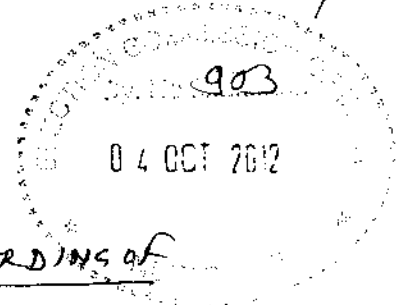
Distt. Farrukhabad (U.P.)

No. B.M.M. /

Date: 28 Sep 2012

TO

The Election Commission of India
Nirvaahan Sadan, Ashoka Road
New Delhi - 110001



Subject: - RETURN / DOCUMENTS: FORWARDING OF

Sir,

1. Acknowledgement dated 28 Sep 2012 received from Income-Tax Office Farrukhabad (ITR-7) along with contribution report (Form-24A) dated 07 Sep 2012 and Chartered Accountant year ending 31 Mar 2012 dated 17 Sep 2012 are submitted herewith.
2. Kindly acknowledge receipt.

Yours faithfully,

R. A. Pathak

(R.A. Pathak)
Party President

- Encls: - 1. ACK dated 28 Sep 2012 - one
2. Contribution Report (Form 24A) - one
3. CA Report dated 17/9/2012 - three

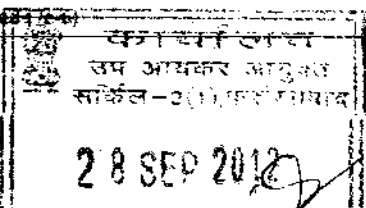
GOVERNMENT OF INDIA



INCOME-TAX DEPARTMENT

ACKNOWLEDGEMENT

Received with thanks from BHARTIYA MAHA SHAKTI MORCHA return of income in Form No. ITR-7 for assessment year 2012-13, having the following particulars.

PERSONAL INFORMATION	Name <u>BHARTIYA MAHA SHAKTI MORCHA</u>		PAN <u>A/AA/A/83/07/3/F</u>		
	Flat/Door/Block No		Name Of Premises/Building/Village <u>JAI NARAIN VERMA RD.</u>		
	Road/Street/Post Office <u>FATEHGARH</u>		Area/Locality <u>SADAR</u>		
	Town/City/District <u>FARRUKHABAD</u>		State <u>U.P.</u>	Status (fill the code) <input type="checkbox"/>	
	Designation of Assessing Officer (Ward/ Circle)			Original or Revised	<u>ORIGINAL</u>
COMPUTATION OF INCOME AND TAX THEREON	1	Gross total income	1	<u>270-00</u>	
	2	Reductions under Chapter-III-A	2	<u>-</u>	
	3	Total Income	3	<u>270-00</u>	
	3a	Current Year loss (if any)	3a	<u>-</u>	
	4	Net tax payable	4	<u>-</u>	
	5	Interest payable	5	<u>-</u>	
	6	Total tax and interest payable	6	<u>-</u>	
	7	Taxes Paid			
		a Advance Tax	7a		
		b TDS	7b		
	c TCS	7c			
	d Self Assessment Tax	7d			
	e Total Taxes Paid (7a+7b+7c+7d)	7e	<u>-</u>		
8	Tax Payable (6-7e)	8	<u>-</u>		
9	Refund (if any)	9	<u>-</u>		
Receipt No			Date and Signature of receiving official <u>0201000053</u>		
Case	28 SEP 2012 2012-13 SHINAGI				

BANSAL DWIVEDI & ASSOCIATES
CHARTERED ACCOUNTANTS

1157, SANGAT, FATEHGARH
PHONE: (05692) 240243, 9839088031

BHARTIYA MAHASHAKTI MORCHA
JAI NARAIN VERMA ROAD, FATEHGARH

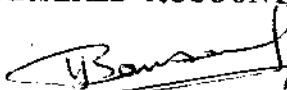
INCOME & EXPENDITURE ACCOUNT FOR THE YEAR ENDING 31ST MARCH 2012


PARTICULARS	AMOUNT	PARTICULARS	AMOUNT
To Printing & Stationery	6,300.00	By Donation received	27,000.00
To Party Banners & Flags	17,470.00	By Membership fees	1,700.00
To Meeting Expenses	2,790.00		
To Travelling Expenses	430.00		
To Conveyance	410.00		
To General Expenses	1,030.00		
To Excess of Income over Expenditure	270.00		
	28,700.00		28,700.00

Date: 17.09.2012


Place: Fatehgarh

For: BANSAL DWIVEDI & ASSOCIATES
CHARTERED ACCOUNTANTS


(VIKAS BANSAL)
Prop.



For: Bhartiya Mahashakti Morcha


(Treasurer)

BANSAL DWIVEDI & ASSOCIATES
CHARTERED ACCOUNTANTS

137, SANGAT, FATEHGARH
PHONE: (05692) 240243.9839088031

BHARTIYA MAHASHAKTI MORCHA
JAI NARAIN VERMA ROAD, FATEHGARH

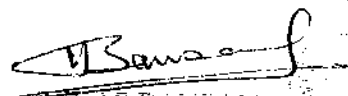
RECEIPT & PAYMENT ACCOUNT FOR THE YEAR ENDING 31 ST MARCH 2012

PARTICULARS	AMOUNT	PARTICULARS	AMOUNT
To Op. Balance	11,049.00	By Printing & Stationery	6,500.00
To Donation received	27,000.00	By Party Banners & Flags	17,470.00
To Membership fees	1,700.00	By Meeting Expenses	2,790.00
		By Travelling Expenses	450.00
		By General Expenses	1,030.00
		By Conveyance	410.00
		By Closing Balance	11,919.00
	40,349.00		40,349.00


Date: 17.09.2012

Place: Fatehgarh

For: BANSAL DWIVEDI & ASSOCIATES
CHARTERED ACCOUNTANTS


(VIKAS BANSAL)
Prop.

For: Bhartiya Mahashakti Morcha


(Treasurer)

BANSAL DWIVEDI & ASSOCIATES
CHARTERED ACCOUNTANTS

1/57, SANGAT, FATEHGARH
PHONE: (05692) 240243, 9839088031

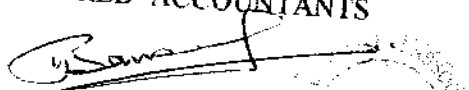
BHARTIYA MAHASHAKTI MORCHA
JAI NARAIN VERMA ROAD, FATEHGARH

BALANCE SHEET AS ON 31.03.2012

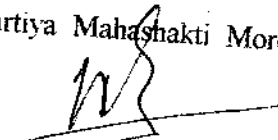
LIABILITIES	AMOUNT	ASSETS	AMOUNT
<u>PARTY FUND:</u>		<u>FIXED ASSETS:</u>	
Sri KP Singh	29,339.00	Cooler	6,000.00
		Steel Almirah	2,200.00
		Table & Chairs	4,500.00
		Fans	4,720.00
		<u>CURRENT ASSETS:</u>	
		Cash in Hand	11,919.00
	<u>29,339.00</u>		<u>29,339.00</u>

Date: 17.09.2012
Place: Fatehgarh

For: BANSAL DWIVEDI & ASSOCIATES
CHARTERED ACCOUNTANTS


(VIKAS BANSAL)
Prop.

For: Bhartiya Mahashakti Morcha


(Treasurer)